

**Central Administrative Tribunal
Principal Bench, New Delhi**

RA No.336 of 2012
IN
OA No.1951 of 2011

This the 14th day of October, 2015

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Surinder Singh
Aged about 59 years and 8 months,
S/o late Shri R.S. Heera,
R/o C-9/9462, Vasant Kunj,
New Delhi.

... Review Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Union of India through
the Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.
2. The Chairman,
Central Board of Excise and Customs,
North Block, New Delhi.
3. The Secretary,
Department of Personnel & Training,
Ministry of Personnel, Public Grievances & Pension,
North Block, New Delhi.

... Review Respondents

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

MR. JUSTICE L.N. MITTAL, MEMBER (J) :

Counsel for the Review Applicant has stated that the Review Applicant has since superannuated and, therefore, the instant Review Application has been rendered infructuous. Accordingly, Review Application is disposed of as infructuous.

**(SHEKHAR AGARWAL)
MEMBER (A)**

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**(JUSTICE L.N. MITTAL)
MEMBER (J)**